

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016
&
APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

Dated: 1st August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016

In the matter of:

GMR Kamalanga Energy Ltd.	Appellant (s)
	Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent (s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishrov Mukherjee Mr. Rohit Venkat
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-1 Mr. Raj Kumar Mehta Mr. Abhishek Upadhyay for R-2

APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

In the matter of:

GRIDCO Ltd.		...Appellant(s)
	Versus	
GMR Karmalanga Energy Ltd. & Ors.		...Respondent(s)

Counsel for the Appellant(s)	:	Mr. Raj Kumar Mehta Mr. Abhishek Upadhyay
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Vishrov Mukherjee Mr. Rohit Venkat for R-1 Mr. K.S. Dhingra for R.6

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **02.08.2016**.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson